

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2022				
Court- wise pendency of Cases as on 31.01.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. Debbarma, District and Sessions Judge, Agartala	749	184	933
2	Sri Gobinda Das, ADJ., (Court No. 2), Agartala	617	224	841
3	Sri Amarendra Kumar Singh, ADJ., (Court No. 3), Agartala	0	135	135
4	Sri Debasish Kar, ADJ., (Court No. 4), Agartala	821	214	1035
5	Sri Mridul Chakarborty, ADJ., (Court No. 5), Agartala	183	300	483
6	Smti Sudipta Choudhury, Judge, Family Court, Agartala	537	361	898
7	Sri V. P. Debbarma, Addl. Judge, Family Court, Agartala	541	392	933
8	Smt. Mou Banerjee, CJ (Sr. Div) & ASST. S.J., (Court No.1), Agartala	463	21	484
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. S.J., (Court No.2), Agartala	523	22	545
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	189	997	1186
11	Sri Soumyo Bikash Das, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	116	1380	1496
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	194	762	956
13	Sri Ayan Choudhury, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	138	825	963
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	25	481	506
15	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala (Vacant) , charge remains with Smti Dorothy Jamatia , JM., First Class-cum-Civil Judge (Jr. Div),(Court No.1), Agartala	16	426	442
16	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala (Vacant) , charge remains with Smti.Deepa Bhattacharyya , JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala	44	681	725
17	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala (Vacant) , charge remains with Smti Aparajita Singha , JM, First Class-cum-Civil Judge (Jr. Div), (Court No. 6), Agartala	42	813	855
18	Smti. Deepa Bhattacharyya, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala	38	850	888
19	Smti. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala	34	981	1015
Total		5270	10049	15319
Station-wise pendency of Cases as on 31.01.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4192	9296	13488
Total		4192	9296	13488
2	Family Court, Agartala	537	361	898
3	Addl. Judge, Family Court, Agartala	541	392	933
Total		1078	753	1831
Grand Total		5270	10049	15319

Gomati District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2022

Court- wise pendency of Cases as on 31.01.2022

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Arindam Paul, District and Sessions Judge, Udaipur	246	152	398
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	287	132	419
3	Sri Subhra Nath, Judge, Family Court, Udaipur	204	300	504
4	Sri Tapan Debbarma, CJ (Sr. Div) & ASST. SJ., Udaipur,,	220	52	272
5	Smti, Debaleena Kilikdar CJM-cum-Civil Judge (Sr. Div), Udaipur	76	347	423
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	34	250	284
7	Smti. Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	14	329	343
8	Smti. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	12	338	350
9	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	23	691	714
10	Smti Susmita Das, CJ (Jr. Div) -cum-JM First Class, Amarpur	1	390	391
Total		1117	2981	4098

Station-wise pendency of Cases as on 31.01.2022

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	889	1600	2489
2	Amarpur	24	1081	1105
Total		913	2681	3594
3	Family Court, Udaipur	204	300	504
Grand Total		1117	2981	4098

South Tripura District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2022****Court- wise pendency of Cases as on 31.01.2022**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Belonia	728	264	992
2	Sri Uttam Hrish Das, Judge, Family Court, Belonia	131	119	250
3	Sri Sushanta Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	85	43	128
4	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	30	479	509
5	Smti. Mitra Das, CJ (Jr. Div)-cum-JM First Class, Belonia	169	461	630
6	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	46	416	462
7	Smti. Swastika Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	9	172	181
8	Sri Aritra Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	32	105	137
Total		1230	2059	3289

Station-wise pendency of Cases as on 31.01.2022

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	1058	1663	2721
2	Sabroom	41	277	318
Total		1099	1940	3039
3	Family Court, Belonia	131	119	250
Grand Total		1230	2059	3289

Unakoti District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2022****Court- wise pendency of Cases as on 31.01.2022**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	176	122	298
2	Smti Jhuma Datta Choudhury Additional District and Sessions Judge, Kailashahar	17	96	113
3	Sri Dhiman Debbarma, Judge, Family Court, Kailashahar	123	186	309
4	Smti Lopamudra Dasgupta, CJ (Sr. Div) & ASST. SJ., Kailashahar	152	7	159
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	90	521	611
6	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	165	335	500
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant) charge remain with Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	55	166	221
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge (Jr.Div), Kailashahar (Court No.2)	38	232	270
		816	1665	2481
Station-wise pendency of Cases as on 31.01.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	693	1479	2172
Total		693	1479	2172
2	Family Court , Kailashahar	123	186	309
Grand Total		816	1665	2481

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2022				
Court- wise pendency of Cases as on 31.01.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Dharmanagar	441	425	866
2	Additional District & Sessions Judge Dharmanagar, (Vacant) Charge remains with Sri Yoginder Pal, Judge Family Court, Dharmanagar	28	46	74
3	Shri Yoginder Pal, Judge, Family Court, Dharmanagar	226	189	415
4	Sri Shaurav Saha, CJ (Sr. Div) & ASST. SJ., Dharmanagar	192	37	229
5	Sri Saamyojyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	107	333	440
6	Ms. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	175	476	651
7	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	72	380	452
8	Sri Raja Gupta, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	3	197	200
9	Sri Piyush Priyadershi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	6	192	198
Total		1250	2275	3525
Station-wise pendency of Cases as on 31.01.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1015	1697	2712
2	Kanchanpur	9	389	398
Total		1024	2086	3110
3	Family Court, Dharmanagar	226	189	415
Grand Total		1250	2275	3525

Sepahijala District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2022

Court- wise pendency of Cases as on 31.01.2022

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	187	389	576
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	42	91	133
3	Sri Sarbajeet Choudhury, CJM-cum-Civil Judge (Sr. Div), Sonamura	169	582	751
4	Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	95	412	507
5	Smti Madhumita Paul, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	55	342	397
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	171	252	423
7	Smti Chhandita Debnath, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	34	904	938
8	Sri Ali Hayder Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	66	846	912
Total		819	3818	4637
Station-wise pendency of Cases as on 31.01.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	506	1725	2231
2	Bishalgarh	271	2002	2273
Total		777	3727	4504
3	Family Court , Sonamura	42	91	133
Grand Total		819	3818	4637

Khowai District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2022

Court- wise pendency of Cases as on 31.01.2022

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smti. Sankari Das, District and Sessions Judge, Khowai,	172	320	492
2	Sri Hrishikesh Chakrabarti, Judge, Family Court, Khowai	102	99	201
3	Smti. Nandita Bhattacharyya, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	77	55	132
4	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Khowai	22	957	979
5	Sri Koushik Karmakar, CJ (Jr. Div)-cum- JM., First Class, Khowai	44	734	778
6	Smt. Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	27	705	732
Total		444	2870	3314

Station-wise pendency of Cases as on 31.01.2022

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	342	2771	3113
Total		342	2771	3113
2	Judge, Family Court, Khowai	102	99	201
Grand Total		444	2870	3314

Dhalai District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2022

Court- wise pendency of Cases as on 31.01.2022

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Goutam Sarkar, District and Sessions Judge, Ambassa	63	148	211
2	Sri Anshuman Choudhury Additional District and Sessions Judge, Ambassa	31	129	160
3	Sri Ramdas Chattopadhyay, Judge, Family Court, Ambassa,	15	16	31
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	1	5	6
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	85	62	147
6	Smti Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Ambassa	12	66	78
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	102	161	263
8	Sri Sanjan Lal Tripura, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	6	158	164
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	36	175	211
10	Sri Ramanuj Bhattacharjee, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	9	364	373
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	6	157	163
12	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div)., Gandacherra	0	27	27
13	Sri Thomas Lal Ditsaka Darlong, Civil Judge (Jr. Div)-cum- J.M. First Class., Gandacherra	2	30	32
Total		368	1498	1866

Station-wise pendency of Cases as on 31.01.2022

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	192	410	602
2	Kamalpur	144	494	638
3	Longtharai Valley	15	521	536
4	Gandacherra	2	57	59
Total		353	1482	1835
5	Family Court, Ambassa	15	16	31
Grand Total		368	1498	1866

District-wise pendency of Civil and Criminal Cases as on 31.01.2022				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	5270	10049	15319
2	Gomati Judicial District, Udaipur	1117	2981	4098
3	South Tripura Judicial District, Belonia	1230	2059	3289
4	Unakoti Judicial District, Kailashahar	816	1665	2481
5	North Tripura Judicial District, Dharmanagar	1250	2275	3525
6	Sepahijala Judicial District, Sonamura	819	3818	4637
7	Khowai Judicial District, Khowai	444	2870	3314
8	Dhalai Judicial District, Ambassa	368	1498	1866
Total		11314	27215	38529